

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

O.A. No.177/95

Dt. of order: 27.4.1995

V.L.Lalwani

: Applicant.

Vs.

Union of India & Ors.

: Respondents

Mr.K.L.Thawani

: Counsel for applicant.

CORAM:

Hon'ble Mr.Gopal Krishna, Vice Chairman

Hon'ble Mr.O.P.Sharma, Member(Adm.)

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN.

Applicant V.L.Lalwani has filed this application under Sec. 19 of the Administrative Tribunals Act, 1995, assailing his transfer from CE Jaipur Zone to GE(Army) Bhuj, vide Annex.A1 dated 6.8.94.

2. We have heard the learned counsel for the applicant. The contention of the applicant is that he has been transferred against the policy guidelines of the department. The applicant has further stated that if it is not possible to cancel the impugned order, he may be given any of the nearby Stations namely Alwar, Kota, Jodhpur or Nasirabad Complex, so that he may be able to look after his problems such as education of the children/marriages/and shifting of the establishment could be avoided. The movement of the applicant on transfer has already been deferred by an order dated 13.1.95 (Annex.A8). The applicant has already made a representation to the concerned authority vide Annex.A11 dated 10.4.95. The applicant wants this application to be disposed of with due sympathy ~~expressed~~ considering his prayer for an alternative posting to a nearby Stations namely Alwar, Kota, Nasirabad or Jodhpur Complex.

3. In the circumstances, we dispose of the present O.A. at the stage of admission with a direction to the respondents to consider the representation of the applicant in the light of the observations made above as per rules, guidelines and instructions on the subject within a period of one month from the date of the receipt of a copy of this order.
In case the applicant is still aggrieved

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by the action of the respondents, he shall be at liberty to file a fresh O.A. A copy of the O.A. alongwith the order shall be sent to the respondent No.2 for their consideration.

(O.P.Sharma)
Member(A).

G.K.Krishna
(Gopal Krishna)
Vice Chairman.